

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. NO. 1053 of 1991

New Delhi this the 12th day of May, 1995

Shri N.B. Das
R/o C-6/466, Yamuna Vihar,
New Delhi-53.

...Applicant

None for the applicant

Versus

1. Chairman,
Central Board of Trustees
through Secretary,
Min. of Labour,
Sharam Shakti Bhavan,
Rafi Marg,
New Delhi.
2. The Provident Fund Commissioner
9th Floor, Mayur Bhavan,
Connaught Place,
New Delhi.
3. The Regional Provident Fund Commissioner,
7th Floor,
60, Skylark Building,
Nehru Place,
New Delhi.
4. Shri Surinder Singh
5. Shri Dalbir Singh
6. Shri A.S. Sarna
7. Shri T.D. Monga
8. Shri Kuldeep Raj
9. Mrs. Krishna Khatri
10. Shri S.K. Bhattacharya
11. Shri K.N. Singh
12. Shri Pramod Kumar
13. Shri R.R. Bhanot
14. Smt. Usha Sharma
15. Shri Priyajit Choudhry
16. Shri K.S. Sharma

...Respondents

None for the respondents

ORDER (ORAL)

MR. A.V. Haridasan, VC(J)

Neither the applicant nor his counsel is present.

On 20.04.95 when the application came up for final

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hearing, nobody appeared and it was on that basis, that the case was adjourned to this date, i.e., 12.02.95. Even today, the applicant remained absent. It appears that the applicant is not prosecuting the matter any further. Therefore, the application is dismissed for default of non-prosecution, leaving the parties to bear their own costs.



(K. MUTHUKUMAR)
MEMBER (A)



(A.V. HARIDASAN)
VICE CHAIRMAN

RKS